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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 78/17 in CP No.13/ 2017	-	For hearing on IA	241(1)	Mr. I.G. Kashinath & Others Vs. Ramgad Minerals & Mines Pvt. Ltd., & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Yadunandan S 9844878889	Petitioner	Yadun.
2.	Shubhanga Sethur 9448027778	Respondent Applicant in I.A. No. 78/2017 ORDER	S.S. Shubhanga

Counsel for Petitioner is present. Counsel for Respondent is also present.
IA 78/17 is listed today. The Counsel for Petitioner in IA 78/17 reported ready but other side is not ready. List it on 19.01.2018.


Member (T)


Member (J)